

according to their educational qualifications.

The adjudication proceedings which commenced in the year 1980 went upto 1988 and in between the bankers in some banks had closed down the schemes and some altered it adversely affecting the deposit collectors and the depositors. The disputes raised by Deposit Collectors regarding these violations of the I.D. Act by the bankers before the Tribunal were also examined by the Tribunal and the award given was comprehensive covering all interlocutory petitions also.

I request the Government to find solution to the grievances of the Bank Deposit Collectors.

- (II) **Need to widen the road near Valayar check post on National Highway No.47**

[*Translation*]

*SHRI V.S. VIJAYARAGHAVAN (Palghat): Sir, the road near the Valayar checkpost on National Highway 47 in Kerala remains blocked most of the time. This is causing untold hardship to the public. Especially during rainy season it remains blocked day and night. The patients who go to the Coimbatore medical collage and other important nursing homes cannot reach there in time. There are cases of death of such patients on the road itself. Similarly, there are several instances when people missed their flights as they could not reach the airport in time. The road block is causing inconvenience to tourists. This is adversely affecting tourism. This is the only road which can be used by tourists coming from Cochin and Kozhikkodal. Therefore, remedy has to be found for this problem. The Chavadi segment of this Highway which is in Tamil Nadu was tarred upto width of 80 t. The remaining

part of that stretch too has been tarred and thus this road stretch has become sufficiently wider. So either the Valayar stretch should also be similarly tarred and widened or some other steps should be taken to remove the present road blocks.

I request the Government to take urgent steps in this regard.

- (III) **Need to declare important roads in Gujarat as National Highways**

[*English*]

KUMARI DIPIKA CHIKHLIA (Baroda): After the formation of the Gujarat people of the State have frequently represented for declaring of new National Highways.

The target set for National Highway in 1961-81 and development plan for Gujarat is 3602 kms. But the existing length as on the 31st March, 1990 is only 1573 kms. During the Sixth plan period an increase of only 44ks. length and during Seventh plan an increase of 152 ks. has been recorded.

The Government of Gujarat has requested the concerned Ministry in August, 1990-91 to declare the following important roads as the National Highways.

"Vadakara-Por-Sinior-Netrang-Vyara, Ahwa-Saputara-Nasik road linking NH-8 with NH-3 - 245 Kms."

Hon. Union Minister of Surface Transport has promised to consider the proposal favourably when he visited the state on the 28 th January, 1991.

I request the hon. Minister to consider the demand of the Gujarat State and declare the important roads as the National Highways.

*Translation of the matter originally raised in Malayalam.